

C. A. T. Bench, JAIPUR

Date of Order

Orders

CP 34/93 (OA 156/93)

15.7.93 Sh. B. L. Thakur, Counsel for the applicant.

Sh. U. D. Sharma, Counsel for the respondents.

Heard the learned counsel for the parties.
The respondents have submitted that Sh. Jai Ram Mehta has assumed the charge on 9.3.93. In the light of the submission made, we do not find any force in the Contempt Petition, and the notices are discharged.

(O. P. Sharma)

Administrative Member

(D. L. Mehta)

Vice-Chairman

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app Counsel on

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Date 29-7-93

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